

Name of the Corporate Debtor: CHANDIGARH OVERSEAS PRIVATE LIMITED; Date of Commencement of CIRP: 27-02-2023; List of Creditors as on: 15-11-2023; Name of IP: Mr. Arvind Kumar; Process Number: 1; Last 5 digit of registration number: 10357

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	310	6876370798.57	299	4248967642.43	93.10	0	2425408006.25	264552672.21	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1466276883	1	15575890	0.34	0	1450700993		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	18	127678742	18	19157067	0.42	0	108521675	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	1439088973	4	239252810	5.24	0	1167901779	31934384.00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	199507430	2	41000001	0.90	0	158507430	0	Annexure 9
Total		341	10108922826.57	324	4563953410.43	100.00	0	5311039883.25	296487056.21000004	